

structures on this land which were not permissible under the Master Plan, this allotment was cancelled in January, 1965.

An alternative site measuring about 90 acres on the Ridge near the Palam Airport, North of the Palam-Mehrauli Road was thereafter offered to the Association by the Delhi Administration, but the Association wanted it free of cost, which could not be agreed to. Subsequently, the Association themselves declined the offer of the site, as, according to them, it was too far from the city.

The Delhi Administration have recently, with the approval of the Delhi Development Authority, selected another site measuring about 10 acres in the 'green' area across the river Yamuna for the location of an Urban Rifle Range by the National Rifle Association of India. This site was offered to the Association on 25th April, 1967 and they want to see it.

Colonies for Scheduled Castes and Scheduled Tribes in Delhi

1117. Shri E. S. Vidyarthi: Will the Minister of Social Welfare be pleased to state:

(a) whether there is any proposal for the construction of colonies for the Scheduled Castes and Scheduled Tribes people in Delhi during the current financial year;

(b) if so, the details thereof; and

(c) the total amount sanctioned during the above period?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) There is no such proposal under the Backward Classes Sector.

(b) and (c) Do not arise.

New Medical Colleges in Delhi

1118. Shri E. S. Vidyarthi: Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government propose to open some more Medical Colleges in Delhi; and

(b) if so, the time likely to be taken for the finalisation of the proposal?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) and (b): There is no proposal at present to open any new Medical College in Delhi.

पिचौरागढ़ तथा उत्तराखण्ड जिलों में विद्युत जल-योजनाएँ

1119. श्री मोहन स्वयंभू: क्या लिखाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पिचौरागढ़ जिले में चार जल विद्युत योजनाओं की कार्यान्विति का काम केन्द्रीय सरकार को सौंप दिया गया है;

(ख) यदि हां, तो उन्हें कब तक मंजूरी मिलने की सम्भावना है और वे कब तक कार्यान्वित की जायेंगी;

(ग) क्या केन्द्रीय सरकार चौवी योजना के दौरान उत्तर खंड में ऐसी ही बीस अन्य योजनाओं को कार्यान्वित करने के सम्बन्ध में विचार कर रही है; और

(घ) यदि हां, तो उनका शीघ्र क्या है?

लिखाई और बिजली मंत्री (डा० सु० ल० राव): (क) पिचौरागढ़ जिले में चरमुला में सच्चु पन-बिजली स्कीम (200 कि० वाट) के कार्यान्वयन का प्रस्ताव हाल ही में प्राप्त हुआ है।

(ख) जब यह स्कीम तकनीकी रूप से पास हो जायेगी तभी इसे कार्यान्विति के लिये स्वीकार किया जायेगा।